

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3087
ANSWERED ON:16.03.2015
ELECTRIFICATION AND DOUBLING OF RAILWAY LINES
Kushawaha Shri Ravindra

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have completed the electrification work of Lucknow – Barauni rail section;
- (b) if so, the details thereof and if not, the reasons therefor and the time by which the said work is likely to be completed;
- (c) whether the Railways propose to carry out doubling of railway lines between Bhatni junction and Varanasi of Gorakhpur-Chhapra rail section under North–Eastern Railway;
- (d) if so, the details thereof including the progress made in this regard along with the funds allocated and utilized; and
- (e) the time by which the project is likely to be completed along with the steps taken by the Railways to complete the project within a stipulated time-frame?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House. STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.3087 BY SHRI RAVINDER KUSHAWAHA TO BE ANSWERED IN LOK SABHA ON 16.03.2015 REGARDING ELECTRIFICATION AND DOUBLING OF RAILWAY LINES

(a) & (b): Lucknow – Barabanki is an already electrified section. Electrification of Barabanki- Barauni section is a part of Barabanki-Gonda-Gorakhpur-Barauni including Siwan-Thawe electrification project (757 Route Kilometres). The sections between Barabanki-Gonda and Barauni-Chhapra-Siwan-Bhatni including Siwan-Thawe have already been commissioned on electric traction. The balance sections are targeted for commissioning on electric traction in 2015-16.

(c) & (d): Bhatni and Varanasi are connected through two routes viz. Bhatni-Varanasi via Aurnihar, Manduadih, Mau, Indara, Salempur and via Siwan, Chhapra, Ballia, Gazipur. The position of the doubling projects on these routes is as under:

1. Bhatni-Varanasi via Aurnihar, Manduadih, Mau, Indara, Salempur: On this route, doubling of Aurnihar-Manduadih has been sanctioned, and an expenditure of `46.54 crore has been incurred upto March, 2014. An outlay of `46.83 crore has been provided for the year 2014-15 with proposed outlay of `145 crore in the Budget 2015-16. Mau-Indara section is already double line section. There is no sanctioned work/survey for doubling in the balance section of this route.

2. Bhatni-Varanasi via Siwan, Chhapra, Ballia, Gazipur: On this route, Bhatni-Chhapra is already double line section. Further, the position of doubling of Chhapra-Varanasi section is as under:

(i) Chhapra-Ballia(65 Km): Sanctioned and an expenditure of `32.53 crore has been incurred upto March, 2014. An outlay of `5 crore has been provided for the year 2014-15 with proposed outlay of `100 crore in the Budget 2015-16.

(ii) Gazipur-Aurnihar (40 Km): Sanctioned in the Railway Budget 2014-15. Final Location Survey completed and detailed estimate prepared. An outlay of `17 crore has been provided for the year 2014-15 with proposed outlay `20 crore in the Budget 2015-16.

(iii) Aurnihar-Varanasi (35 Km): Sanctioned as a part of Manduadih-Aurnihar (39 Km) doubling project and an expenditure of `46.54 crore has been incurred upto March, 2014. An outlay of `46.83 crore has been provided for the year 2014-15 with proposed outlay `145 crore in the Budget 2015-16.

In the balance section of this route i.e. on Ballia-Gazipur (29 Km) survey has been up.

(e): Completion of a railway project depends upon funds available for allotment, acquisition of land, statutory clearances like forestry & wild life clearances, shifting of services, cutting of trees, construction of road over bridges and road under bridges by road maintaining agencies etc. Since many of these factors are beyond the control of Ministry of Railways, timeline for completion of all these projects have not been fixed.

In order to expedite execution of the project, steps have been taken to generate extra budgetary resources through State participation,

Public Private Partnership, Defence funding and implementation of bankable projects through Rail Vikas Nigam Limited. For early completion of the projects, State Government are pursued through regular meetings with Chief Secretary and other concerned officials to speed up pending cases in connection with land acquisition and forestry and to provide additional security at work sites in law and order affected areas.